

DIVISION BENCH  
COURT - I

**P-113**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/115(KB)2022  
IA(IBC)(LIQ.)/1(KB)2024,  
IA(I.B.C)/1511(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS DECCAN TRADCOM PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

For the RP

Mr. Arik Banerjee, Adv.

Mr. Arun Gupta, RP

**ORDER**

1. Ld. Counsel for the RP present.
2. Post the matter on **22.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**